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INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 28 JULY-2025 (MONDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND HON'BLE MS. S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	ssmt. Year	Assessee Name	Counsel	Remarks
1	ITA 1566/CHNY/2024	2017-18	[A] ARUR MADHESWARAN VIDHYAA	D.ANAND	
2	ITA 2873/CHNY/2024	2014-15	[A] NATESAN EKAMBARAM	R.Venkata Raman	
3	ITA 2987/CHNY/2024	2015-16	[A] THOMAS VICTOR	R.Venkata Raman	
4	ITA 1285/CHNY/2025	2014-15	[A] AGNI STEELS PVT. LTD.	S.Sridhar	
5	ITA 1296/CHNY/2025	2019-20	[A] PRAKASH RAMAN		
6	ITA 1348/CHNY/2025	2013-14	[A] ANAND ARUNRAJ	S.Sridhar	
7	ITA 1315/CHNY/2025	2016-17	[A] BALAJI BUILDERS	D.ANAND	
8	ITA 1325/CHNY/2025	2018-19	[A] DURAI BABU LOGARAJ	S.Dwarakesh	
9	ITA 1326/CHNY/2025	2013-14	[A] MANOHARAMMA HOTEL INVESTMENTS PVT LTD		
10	ITA 1328/CHNY/2025	2017-18	[A] POTHANUR PACB LTD.	T.S.Lakshmi Venkat	
11	ITA 1335/CHNY/2025	2024-25	[A] DURAISWAMY BALU	S.Sridhar	

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_2

28.7.25
आहरण और वितरण अधिकारी
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal
Chennai Benches, Chennai



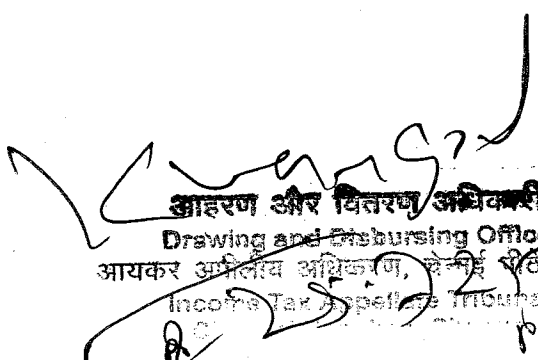
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 29 JULY-2025 (TUESDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND HON'BLE MS. S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	ssmt. Yea	Assessee Name	Counsel	Remarks
1	SA 61/CHNY/2025	2017-18	[A] SRI THENU SILKS	S.Sridhar(Erode)	
2	SA 62/CHNY/2025	2018-19	[A] SRI THENU SILKS	S.Sridhar(Erode)	
3	ITA 1372/CHNY/2025	2017-18	[A] SRI THENU SILKS	S.Sridhar(Erode)	
4	ITA 1373/CHNY/2025	2018-19	[A] SRI THENU SILKS	S.Sridhar(Erode)	
5	ITA 1660/CHNY/2025	2018	[D] THENU SILKS	S.Sridhar(Erode)	
6	CO 56/CHNY/2025	2018	[A] THENU SILKS	S.Sridhar(Erode)	
7	SA 63/CHNY/2025	2018-19	[A] RAMASAMY MOORTHY	S.Sridhar(Erode)	
8	SA 64/CHNY/2025	2017-18	[A] RAMASAMY MOORTHY	S.Sridhar(Erode)	
9	ITA 1366/CHNY/2025	2017-18	[A] RAMASAMY MOORTHY	S.Sridhar(Erode)	
10	ITA 1367/CHNY/2025	2018-19	[A] RAMASAMY MOORTHY	S.Sridhar(Erode)	
11	ITA 1659/CHNY/2025	2018	[D] RAMASAMY MOORTHY	S.Sridhar(Erode)	
12	CO 58/CHNY/2025	2018	[A] RAMASAMY MOORTHY	S.Sridhar(Erode)	
13	SA 65/CHNY/2025	2017-18	[A] DHARUMAN VANISUGANYA	S.Sridhar(Erode)	
14	SA 66/CHNY/2025	2018-19	[A] DHARUMAN VANISUGANYA	S.Sridhar(Erode)	
15	ITA 1376/CHNY/2025	2017-18	[A] DHARUMAN VANISUGANYA	S.Sridhar(Erode)	
16	ITA 1377/CHNY/2025	2018-19	[A] DHARUMAN VANISUGANYA	S.Sridhar(Erode)	
17	ITA 1739/CHNY/2025	2018-19	[D] SHRI. DHARUMAN VANISUGANYA	S.Sridhar(Erode)	
18	CO 57/CHNY/2025	2018-19	[A] SHRI. DHARUMAN VANISUGANYA	S.Sridhar(Erode)	
19	ITA 1368/CHNY/2025	2017-18	[A] RAMASAMY MURUGESAN	S.Sridhar(Erode)	
20	ITA 1369/CHNY/2025	2018-19	[A] RAMASAMY MURUGESAN	S.Sridhar(Erode)	
21	ITA 1370/CHNY/2025	2017-18	[A] ARUMUGAM KAMATCHI	S.Sridhar(Erode)	
22	ITA 1371/CHNY/2025	2018-19	[A] ARUMUGAM KAMATCHI	S.Sridhar(Erode)	
23	ITA 1374/CHNY/2025	2017-18	[A] RAMASAMY DHARUMAN	S.Sridhar(Erode)	
24	ITA 1375/CHNY/2025	2018-19	[A] RAMASAMY DHARUMAN	S.Sridhar(Erode)	
25	ITA 1505/CHNY/2024	2016-17	[A] SAINT-GOBAIN INDIA PRIVATE LIMITED	R.Vijayaraghavan	
26	ITA 1672/CHNY/2024	2016-17	[D] SAINT - GOBAIN INDIA PRIVATE LIMITED	R.Vijayaraghavan	
27	ITA 599/CHNY/2025	2014-15	[A] M/S. SAINT-GOBAIN INDIA PVT. LTD.	R.Vijayaraghavan	
28	ITA 2174/CHNY/2024	2017-18	[A] THE INDIA CEMENTS LIMITED	S.SRIDHAR	
29	ITA 408/CHNY/2025	2015-16	[A] MARAPPA GOUNDER PALANISAMY	S.SRIDHAR	
30	ITA 409/CHNY/2025	2017-18	[A] MARAPPA GOUNDER PALANISAMY	S.SRIDHAR	
31	ITA 411/CHNY/2025	2017-18	[A] OLAIKARAGOWDER ARUMUGASAMY	S.SRIDHAR	
32	ITA 412/CHNY/2025	2017-18	[A] SENTHILKUMAR ARUMUGASAMY	S.SRIDHAR	
33	ITA 572/CHNY/2025	2015-16	[D] MARAPPA GOUNDER PALANISAMY	S.SRIDHAR	
34	ITA 653/CHNY/2025	2017-18	[D] MARAPPA GOUNDER PALANISAMY	S.SRIDHAR	

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer

35	ITA 654/CHNY/2025	2017	[D] SENTHIL PAPER & BOARDS PVT LTD	N.V.Balaji	
36	ITA 655/CHNY/2025	2017	[D] SENTHIL PAPER & BOARDS PVT LTD	N.V.Balaji	
37	CO 40/CHNY/2025	2017	[A] SENTHIL PAPERS AND BOARDS PV.T LTD.	N.V.Balaji	
38	CO 41/CHNY/2025	2017	[A] SENTHIL PAPER AND BOARDS PVT LTD	N.V.Balaji	
39	ITA 1243/CHNY/2025	2017-18	[A] AMSTEEL CASTINGS PRIVATE LIMITED	R.M.Narayanan	
40	ITA 1384/CHNY/2025	2018-19	[A] AMSTEEL CASTINGS PRIVATE LIMITED	R.M.Narayanan	
41	ITA 1399/CHNY/2025	2012-13	[A] SUDARSAN KUMAR		
42	ITA 1400/CHNY/2025	2016-17	[A] SUBBUNADAR CHANDRA SEKAR	N.Vijay Kumar	
43	ITA 1402/CHNY/2025	2016-17	[A] TRINITY CONTRACTS AND SERVICES (SMC)	T.Vasudevan	
44	ITA 1409/CHNY/2025	2018-19	[A] ABDULRASHEED ARACHAMVEETIL		

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_2


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
 आयकर अपीलार्थ अधिकरण, चेन्नई १६, चेन्नई
 Income Tax Appellate Tribunal,



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 30 JULY-2025 (WEDNESDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND HON'BLE MS. S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 2243/CHNY/2024	2017-18	[A] USHA ABHAYA	N.V.Balaji	
2	ITA 493/CHNY/2025	2015-16	[A] BALARAMAN KARPAGAM	B.Ramakrishnan	
3	ITA 494/CHNY/2025	2015-16	[A] SINGARAVELU MUNIKRISHNAN	B.Ramakrishnan	
4	ITA 559/CHNY/2025	-	[A] LAKSHMI SEVA SANGHAM	N.V.Balaji	
5	ITA 649/CHNY/2025	2025-26	[A] LAKSHMI SEVA SANGHAM	N.V.Balaji	
6	ITA 562/CHNY/2025	2016-17	[A] BLAZE TRUST		
7	ITA 563/CHNY/2025	-	[A] BLAZE TRUST		
8	ITA 564/CHNY/2025	2017-18	[A] MANOHAR		
9	ITA 570/CHNY/2025	2015-16	[D] PICHANATHA PILLAI RAMESH		
10	ITA 571/CHNY/2025	2016-17	[D] PICHANATHA PILLAI RAMESH		
11	ITA 606/CHNY/2025	2017-18	[A] SHREE SANCHI SUMATHINATH BHAGWAN RAJENDRASURI JAIN SHWETAMBER TRUST		
12	ITA 1378/CHNY/2025	2015-16	[A] BANNARIAMMAN EDUCATIONAL TRUST		
13	ITA 1379/CHNY/2025	2016-17	[A] BANNARIAMMAN EDUCATIONAL TRUST		
14	ITA 1382/CHNY/2025	2013-14	[D] TIRUCHANGODU SENGODAGOUNDER RAMASAMY KHANNAIYAN		
15	ITA 1383/CHNY/2025	2016-17	[D] TIRUCHANGODU SENGODAGOUNDER		
16	ITA 1410/CHNY/2025	2012-13	[A] SOUTHERN EXPLOSIVES CO. PVT. LTD.	N.V.Balaji	
17	ITA 1411/CHNY/2025	2024-25	[A] M/S. REOTECH PROCESS EQUIPMENT PVT. LTD	R.Vijayaraghavan	
18	ITA 1414/CHNY/2025	2016-17	[A] SARAH AGENCIES PVT. LTD.	S.Sridhar	
19	ITA 1421/CHNY/2025	2012-13	[A] ARULMIGU VENNANKUD MUNIAPPAN THIRUKOIL	G.Vardini Karthik	
20	ITA 1422/CHNY/2025	2018	[D] ARMSTRONG KNITTING MILLS		

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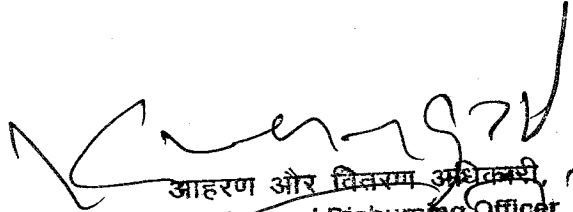
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आहरण और वितरण अधिकारी
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 31 JULY-2025 (THURSDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND HON'BLE MS. S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Yea	Assessee Name	Counsel	Remarks
1	ITA 489/CHNY/2025	2016-17	[A] RAMASAMY PUSHPA (SMC)	T.S.Lakshmi Venkat	
2	ITA 580/CHNY/2025	2013-14	[A] DHANASEKARAN RAMASAMY	A.Tamilamudan	
3	ITA 635/CHNY/2025	2018-19	[A] PERUR BUILDERS PRIVATE LIMITED	Shreyansh	
4	ITA 719/CHNY/2025	2018-19	[A] THANGAMUTHU BALAKRISHNAN	T.S.Lakshmi Venkat	
5	ITA 1428/CHNY/2025	2019-20	[A] TYSPL 100 ANDIMADAM PACCS LIMITED		
6	ITA 1429/CHNY/2025	2019-20	[D] ARMSTRONG KNITTING MILLS		
7	ITA 1430/CHNY/2025	2010-11	[A] KANNAMMMAL EDUCATIONAL TRUST		
8	ITA 1436/CHNY/2025	2018-19	[D] ROOPA MAGANTI		
9	ITA 1441/CHNY/2025	2013-14	[A] SALEM STARCH AND SAGO MFRS. SERVICE INDL. CO-OP. SOCIETY LTD.	T.Vasudevan	

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आहरण और वितरण अधिकारी
Drawing and Disbursing Officer
आयकर अपीलार्थी अधिकरण, चेन्नई पैठि, चेन्नई
Income Tax Appellate Tribunal,
General Branches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 28-JULY-2025 (MONDAY)

BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JM

AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
31	ITA 1362/CHNY/2025	2017-18	[A] NARAYANA SHET SADANANDA	T.Vasudevan	
2	ITA 785/CHNY/2025	2015-16	[A] THE MUSIRI TALUK AGRICULTURAL CO-OP. MKTG. SOCIETY LTD. (SMC)	S.Sridhar,Er.	
3	ITA 811/CHNY/2025	2017-18	[A] SABAPATHI CHETTIAR VELAMMAL	S.Sridhar	
4	ITA 862/CHNY/2025	2021-22	[A] GRAND ARK LOGISTICS PVT. LTD.	S.Sridhar	
5	ITA 281/CHNY/2022	2005-06	[A] V.RAMANATHAN	G.Baskar	Adjd. ho
6	ITA 282/CHNY/2022	2005-06	[A] LATE K.VENKATACHALAM	G.Baskar	1218/25 (C25)

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

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25.7.25
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 29-JULY-2025 (TUESDAY)
BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JM
AND HON'BLE SHRI JAGADISH, AM
IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 3083/CHNY/2024	2020-21	[A] INDIAN OVERSEAS BANK	C.Naresh	
2	ITA 3084/CHNY/2024	2021-22	[A] INDIAN OVERSEAS BANK		
3	ITA 3107/CHNY/2024	-	[A] DOLPHIN CLUB	S.Sridhar	
4	ITA 3214/CHNY/2024	-	[A] B AYYALU MEMORIAL TRUST	G.Baskar	
5	ITA 3320/CHNY/2024	2016-17	[D] CITADEL INTERIOR PVT. LTD.		
6	ITA 3330/CHNY/2024	2017-18	[D] KSK COLD STORAGE		
7	ITA 666/CHNY/2025	2022-23	[A] PREETHA SUNIL KUMAR		
8	ITA 774/CHNY/2025	2012-13	[A] KALAI VANI RAJAN (SMC)	S.Sridhar,Er.	
9	ITA 904/CHNY/2025	2017-18	[D] CHITRAVEL VETRIMARAN		
10	ITA 905/CHNY/2025	2019-20	[D] CHITRAVEL VETRIMARAN		
11	ITA 1061/CHNY/2025	2017-18	[A] GOKULDASS SRINIVASAN	S.Sridhar	

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[Signature]
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 30-JULY-2025 (WEDNESDAY)

BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JM

AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 727/CHNY/2022	2009-10	[A] MR.V.CHURCHIL	S.Sridhar	
2	ITA 728/CHNY/2022	2010-11	[A] MR.V.CHURCHIL		
3	ITA 729/CHNY/2022	2011-12	[A] MR.V.CHURCHIL		
4	ITA 730/CHNY/2022	2012-13	[A] MR.V.CHURCHIL		
5	ITA 732/CHNY/2022	2008-09	[A] VCV BUILDERS PRIVATE LIMITED	S.Sridhar	
6	ITA 733/CHNY/2022	2009-10	[A] VCV BUILDERS PRIVATE LIMITED		
7	ITA 734/CHNY/2022	2010-11	[A] VCV BUILDERS PRIVATE LIMITED		
8	ITA 735/CHNY/2022	2011-12	[A] VCV BUILDERS PRIVATE LIMITED		
9	ITA 736/CHNY/2022	2012-13	[A] VCV BUILDERS PRIVATE LIMITED		
10	ITA 737/CHNY/2022	2013-14	[A] VCV BUILDERS PRIVATE LIMITED		
11	ITA 784/CHNY/2025	2016-17	[A] BHARAT KUMAR (SMC)		
12	IT(IT)A 2/CHNY/2025	2022-23	[A] NISSAN MOTOR COMPANY LIMITED	N.V.Balaji	
13	ITA 1022/CHNY/2025	2017-18	[A] SUCRAM PHARMACEUTICALS PVT. LTD	Lekha	
14	ITA 672/CHNY/2025	2022-23	[A] NIRMALA THOMAS	S.Sridhar	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Bench, Chennai



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आज़ादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 31-JULY-2025 (THURSDAY)

BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JM

AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 791/CHNY/2025	2018-19	[A] TAMILNADU SPECIAL POLICE EMPLOYEES CO-OPERATIVE		
2	ITA 794/CHNY/2025	2011-12	[A] SIVASAKTHI RAVINDRAN		
3	ITA 813/CHNY/2025	2019-20	[A] AMMAPURAM RAJARAMAN RAJESH	R. Vijayaraghav	
4	ITA 788/CHNY/2025	2018-19	[A] SHRI NATARAJAN SOMASUNDARAM (SMC)		
5	ITA 1627/CHNY/2025	2025-26	[A] DVARA RESEARCH FOUNDATION	Ad'd '10	
6	ITA 3338/CHNY/2024	2024-25	[A] DVARA RESEARCH FOUNDATION	12/8/25 (C27)	

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25.7.25
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

PART HEARD CAUSE LIST OF B BENCH FOR 30-JULY-2025 (WEDNESDAY)

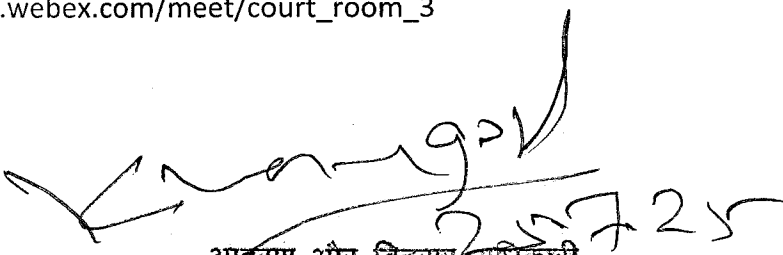
BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JM

AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2336/CHNY/2025	2020-21	[A] RAMAMURTHY KUMARARAJA	S.P.Chidamba	

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीटें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलिय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.S.R.Raghunatha,AM

CAUSE LIST OF C BENCH FOR 28-JULY-2025 (MONDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	BMA 1/CHNY/2025	2022-23	[A] MANIKANDAN RAJAPACKIAESWARAN (BMA)	Y.SRIDHAR	
2	ITA 1039/CHNY/2025	-	[A] SRI PRANNA VENKATACHALAPATHY PERUMAL CHARITABLE TRUST	SRIDHAR.S	
3	ITA 1041/CHNY/2025	2020-21	[A] TAMILNADU TRANSPORT DEVELOPMENT FINANCE CORPN. LTD.	SRIDHAR.S	
4	ITA 1047/CHNY/2025	2022-23	[A] RAJESHKANNA	G.VARDHINI KARTHICK	
5	ITA 1102/CHNY/2025	2022-23	[A] TIRUPUR VISION ROTARY TRUST	SRIDHAR.S(ER)	
6	ITA 1111/CHNY/2025	2015-16	[A] GAURAV LOGISTICS		
7	ITA 1115/CHNY/2025	2019-20	[A] PRAKASH RAMAN	RIYASHAH	
8	ITA 1124/CHNY/2025	2017-18	[A] NATESAN GOPI	V.R.SRINIVASAN	
9	ITA 972/CHNY/2025	-	[A] SREE RAJA RAJESWARI EDUCATIONAL TRUST	SRIDHAR.S	
10	ITA 973/CHNY/2025	-	[A] NASSD ASSOCIATION OF SKILL AND SOCIAL DEVELOPMENT	SRIDHAR.S	
11	ITA 986/CHNY/2025	2011-12	[A] THAMBU SAMI, REP. BY L/H MR. SENTHIL KUMAR	SRIDHAR.S	
12	ITA 989/CHNY/2025	2010-11	[A] BALACHANDRA BUILDERS PVT. LTD.	SRIDHAR.S	
13	ITA 31/CHNY/2025	2022-23	[A] ZENITH PUBLIC SCHOOL (SMC)	G.BASKAR	
14	ITA 495/CHNY/2025	2019-20	[A] SHRI SANTANA DHARMA VIDYALAYA ASSOCIATION	G.BASKAR	
15	ITA 824/CHNY/2025	2016-17	[A] THUCANAICKENPALAYAM MARANNAN MANOHARAN (SMC)	G.BASKAR	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आहरण और वितरण अ. 25.7.25
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठे

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.S.R.Raghunatha,AM

CAUSE LIST OF C BENCH FOR 29-JULY-2025 (TUESDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 930/CHNY/2025	2019-20	[A] CHELLAPPAN SANKARANATHAN	N.V.BALAJI	
2	ITA 940/CHNY/2025	2012-13	[A] M/S. NEW ERA TRAVEL CARGO AGENCIES	D.ANAND	
3	ITA 941/CHNY/2025	2015-16	[A] SINGH TRADING COMPANY	SRIDHAR.S	
4	ITA 942/CHNY/2025	2016-17	[A] SINGH TRADING COMPANY	SRIDHAR.S	
5	ITA 943/CHNY/2025	2017-18	[A] SINGH TRADING COMPANY	SRIDHAR.S	
6	ITA 944/CHNY/2025	2015-16	[A] KUPPUSAMY MUTHUVEL	SRIDHAR.S	
7	ITA 945/CHNY/2025	2013-14	[A] PANDYAN AUTOMOBILES PVT. LTD.	SRIDHAR.S	
8	ITA 947/CHNY/2025	2017-18	[A] P.S.R. TILES PARK	SRIDHAR.S	
9	ITA 1167/CHNY/2025	2020-21	[D] RAM BATTERY INDIA PRIVATE LIMITED	SRIDHAR.S(ER)	
10	CO 37/CHNY/2025	2020-21	[A] RAM BATTERY INDIA PRIVATE LIMITED	SRIDHAR.S(ER)	
11	ITA 1119/CHNY/2025	2015-16	[A] P. PALANISAMY	T.BANUSEKAR	
12	ITA 1120/CHNY/2025	2017-18	[A] P. PALANISAMY	T.BANUSEKAR	
13	ITA 1121/CHNY/2025	2018-19	[A] P. PALANISAMY	T.BANUSEKAR	
14	ITA 200/CHNY/2025	2016-17	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	
15	ITA 201/CHNY/2025	2011-12	[A] P.P.FINANCIERS	T.BANUSEKAR	
16	ITA 202/CHNY/2025	2012-13	[A] P.P. FINANCIERS	T.BANUSEKAR	
17	ITA 203/CHNY/2025	2013-14	[A] P.P. FINANCIERS	T.BANUSEKAR	
18	ITA 204/CHNY/2025	2014-15	[A] P.P. FINANCIERS	T.BANUSEKAR	
19	ITA 205/CHNY/2025	2015-16	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	
20	ITA 206/CHNY/2025	2016-17	[A] M/S. P.P.FINANCIERS	T.BANUSEKAR	
21	ITA 207/CHNY/2025	2017-18	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	
22	ITA 208/CHNY/2025	2018-19	[A] M/S. P.P.FINANCIERS	T.BANUSEKAR	
23	ITA 209/CHNY/2025	2010-11	[A] P. PALANISAMY	T.BANUSEKAR	
24	ITA 210/CHNY/2025	2011-12	[A] P. PALANISAMY	T.BANUSEKAR	
25	ITA 211/CHNY/2025	2012-13	[A] P PALANISMAY	T.BANUSEKAR	
26	ITA 212/CHNY/2025	2013-14	[A] P PALANISAMY	T.BANUSEKAR	
27	ITA 213/CHNY/2025	2014-15	[A] P. PALANISAMY	T.BANUSEKAR	
28	ITA 214/CHNY/2025	2016-17	[A] P PALANISAMY	T.BANUSEKAR	
29	ITA 215/CHNY/2025	2015-16	[A] P KUPPUCHAMY	T.BANUSEKAR	
30	ITA 216/CHNY/2025	2016-17	[A] P KUPPUCHAMY	T.BANUSEKAR	
31	ITA 217/CHNY/2025	2017-18	[A] P KUPPUCHAMY	T.BANUSEKAR	
32	ITA 218/CHNY/2025	2018-19	[A] P KUPPUCHAMY	T.BANUSEKAR	
33	ITA 219/CHNY/2025	2015-16	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	
34	ITA 220/CHNY/2025	2010-11	[A] P.P. FINANCIERS	T.BANUSEKAR	
35	ITA 221/CHNY/2025	2017-18	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	

37	ITA 223/CHNY/2025	2014-15	[A] P KUPPUCHAMY	T.BANUSEKAR	
38	ITA 224/CHNY/2025	2017-18	[A] L KARUPPUSAMY	T.BANUSEKAR	
39	ITA 225/CHNY/2025	2018-19	[A] L KARUPPUSAMY	T.BANUSEKAR	
40	ITA 2528/CHNY/2024	2016-17	[D] P P ENTERPRISES	T.BANUSEKAR	
41	ITA 2529/CHNY/2024	2017-18	[D] P P ENTERPRISES	T.BANUSEKAR	
42	ITA 2530/CHNY/2024	2018-19	[D] P P ENTERPRISES	T.BANUSEKAR	
43	ITA 2531/CHNY/2024	2018-19	[D] P.P. CONSTRUCTIONS	T.BANUSEKAR	
44	ITA 3365/CHNY/2024	2017-18	[A] M/S. P.P. ENTERPRISES	T.BANUSEKAR	
45	ITA 3366/CHNY/2024	2018-19	[A] M/S. P.P. ENTERPRISES	T.BANUSEKAR	
46	ITA 3367/CHNY/2024	2011-12	[A] PALANISAMY RAGHUPATHY	T.BANUSEKAR	
47	ITA 3368/CHNY/2024	2012-13	[A] PALANISAMY RAGHUPATHY	T.BANUSEKAR	
48	ITA 3369/CHNY/2024	2013-14	[A] PALANISAMY RAGHUPATHY	T.BANUSEKAR	
49	ITA 3370/CHNY/2024	2014-15	[A] PALANISAMY RAGHUPATHY	T.BANUSEKAR	
50	ITA 3371/CHNY/2024	2015-16	[A] PALANISAMY RAGHUPATHY	T.BANUSEKAR	
51	ITA 3372/CHNY/2024	2016-17	[A] PALANISAMY RAGHUPATHY	T.BANUSEKAR	
52	ITA 3373/CHNY/2024	2017-18	[A] PALANISAMY RAGHUPATHY	T.BANUSEKAR	
53	ITA 3374/CHNY/2024	2018-19	[A] PALANISAMY RAGHUPATHY	T.BANUSEKAR	
54	ITA 3375/CHNY/2024	2012-13	[A] SELLAMUTHU KABILAN	T.BANUSEKAR	
55	ITA 3376/CHNY/2024	2013-14	[A] SELLAMUTHU KABILAN (SMC)	T.BANUSEKAR	
56	ITA 3377/CHNY/2024	2014-15	[A] SELLAMUTHU KABILAN	T.BANUSEKAR	
57	ITA 3378/CHNY/2024	2015-16	[A] SELLAMUTHU KABILAN	T.BANUSEKAR	
58	ITA 3379/CHNY/2024	2016-17	[A] SELLAMUTHU KABILAN	T.BANUSEKAR	
59	ITA 3380/CHNY/2024	2017-18	[A] SELLAMUTHU KABILAN	T.BANUSEKAR	
60	ITA 3381/CHNY/2024	2018-19	[A] SELLAMUTHU KABILAN	T.BANUSEKAR	
61	ITA 3382/CHNY/2024	2017-18	[A] P.P. ENTERPRISES	T.BANUSEKAR	
62	ITA 3383/CHNY/2024	2018-19	[A] M/S. P.P. ENTERPRISES	T.BANUSEKAR	
63	ITA 3384/CHNY/2024	2015-16	[A] M/S. P.P. CONSTRUCTIONS	T.BANUSEKAR	
64	ITA 3385/CHNY/2024	2016-17	[A] M/S. P.P. CONSTRUCTIONS	T.BANUSEKAR	
65	ITA 3386/CHNY/2024	2017-18	[A] M/S. P.P. CONSTRUCTIONS	T.BANUSEKAR	
66	ITA 3387/CHNY/2024	2018-19	[A] M/S. P.P. CONSTRUCTIONS	T.BANUSEKAR	
67	ITA 3388/CHNY/2024	2014-15	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	
68	ITA 3389/CHNY/2024	2015-16	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	
69	ITA 3390/CHNY/2024	2016-17	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	
70	ITA 3391/CHNY/2024	2017-18	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	
71	ITA 3392/CHNY/2024	2018-19	[A] M/S. P.P. FINANCIERS	T.BANUSEKAR	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलार्थी अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नई पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.S.R.Raghunatha,AM

CAUSE LIST OF C BENCH FOR 30-JULY-2025 (WEDNESDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1126/CHNY/2024	2018-19	[A] M/S. CITY UNION BANK LTD.	ANANDHAN	
2	ITA 1021/CHNY/2025	2017	[A] MONOTECH SYSTEMS LTD.	J.PRABHAKAR	
3	ITA 1033/CHNY/2025	2013-14	[A] OLYMPIA TECH PARK (CHENNAI) PVT. LTD.	AJITH CHORDIA	
4	ITA 1051/CHNY/2025	2017 - 2018	[A] KALYANASUNDARAVALLI PREMANANDHAN		
5	ITA 1072/CHNY/2025	2013-14	[A] POCHJRAJA INDUSTRIES LTD.	T.S.LAKSHMI	
6	ITA 1099/CHNY/2025	-	[A] GREEN EARTH FOUNDATION	S.P.CHIDAMBARAM	
7	ITA 1106/CHNY/2025	2011-12	[A] CHINNADURAI KUMAR	R.RATHINASABAPATHY	
8	ITA 1125/CHNY/2025	2015-16	[A] ASL CAPITAL HOLDINGS PVT. LTD.	VIGNESH KRISHNASWAMY	
9	ITA 964/CHNY/2025	2015-16	[A] SHRIRAM PROPERTIES (COIMBATORE) PVT. LTD.	ANANDHAN	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

[Signature]
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Bench, Chennai

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12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.S.R.Raghunatha,AM

CAUSE LIST OF C BENCH FOR 31-JULY-2025 (THURSDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1006/CHNY/2025	2024-25	[A] V S K CHARITABLE AND EDUCATIONAL TRUST	V.ALAGAPPAN	
2	ITA 1023/CHNY/2025	2015-16	[A] RAJESH WILLIAMS		
3	ITA 1024/CHNY/2025	2013	[D] M/S EMERALD JEWEL INDUSTRY INDIA LIMITED	SRIDHAR.S	
4	ITA 1036/CHNY/2025	2018-19	[A] MALLAIYAN DORAISAMY, REP. BY L/H. SH. D. JAYAKUMAR	A.ARJUNRAJ	
5	ITA 1037/CHNY/2025	2019-20	[A] LATE MALLAIYAN DORAISAMY, REP.BY LEGAL HERI SHRI D JAYAKUMAR	A.ARJUNRAJ	
6	ITA 1105/CHNY/2025	2020-21	[A] SWAMINATHAN SUKUMAR	G.BASKAR	
7	ITA 1262/CHNY/2025	2013-14	[D] SRI MUTHUKUMARAN EDUCATIONAL TRUST	R.VENKATRAMAN	
8	ITA 1263/CHNY/2025	2014-15	[D] SRI MUTHUKUMARAN EDUCATIONAL TRUST	R.VENKATRAMAN	
9	CO 63/CHNY/2025	2013-14	[A] SRI MUTHUKUMARAN EDUCATIONAL TRUST	R.VENKATRAMAN	
10	CO 64/CHNY/2025	2014-15	[A] SRI MUTHUKUMARAN EDUCATIONAL TRUST	R.VENKATRAMAN	
11	ITA 268/CHNY/2025	2017-18	[A] INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED		
12	ITA 991/CHNY/2025	2015-16	[A] MENAKURU SUKUMAR REDDY		
13	ITA 992/CHNY/2025	2016-17	[A] MENAKURU SUKUMAR REDDY		
14	ITA 993/CHNY/2025	2017-18	[A] MENAKURU SUKUMAR REDDY		
15	ITA 638/CHNY/2025	2009-10	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
16	ITA 639/CHNY/2025	2010-11	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
17	ITA 640/CHNY/2025	2012-13	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
18	ITA 641/CHNY/2025	2013-14	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
19	ITA 642/CHNY/2025	2014-15	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
20	ITA 643/CHNY/2025	2015-16	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
21	ITA 644/CHNY/2025	2016-17	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
22	ITA 645/CHNY/2025	2017-18	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
23	ITA 646/CHNY/2025	2018-19	[A] SHRI SINGHVI LICKMI CHAND	D.ANAND	
24	ITA 647/CHNY/2025	2019-20	[A] SINGHVI LICKMI CHAND	D.ANAND	
25	ITA 648/CHNY/2025	2019-20	[A] SINGHVI DEVELOPERS	D.ANAND	
26	ITA 968/CHNY/2025	2016-17	[D] SINGHVI LICKMI CHAND	D.ANAND	
27	ITA 969/CHNY/2025	2017-18	[D] SINGHVI LICKMI CHAND	D.ANAND	
28	ITA 970/CHNY/2025	2018-19	[D] SINGHVI LICKMI CHAND	D.ANAND	
29	ITA 971/CHNY/2025	2019-20	[D] SINGHVI LICKMI CHAND	D.ANAND	
30	ITA 974/CHNY/2025	2019-20	[D] SINGHVI DEVELOPERS	D.ANAND	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आयकर अपीलीय अधिकरण, चेन्नै पीठें

Income Tax Appellate Tribunal,

Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.George George.K Vice President (SMC)

CAUSE LIST OF C BENCH FOR 29-JULY-2025 (TUESDAY) Court Room-2 (PART HEARD)

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1108/CHNY/2025	2015-16	[A] SHANMUGAVELU PALANIAPPAN MALARVIZHI		

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2



INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri. Aby.T.Varkey,JM & Hon'ble Shri.Jagadish, AM

CAUSE LIST OF C BENCH FOR 28-JULY-2025 (MONDAY) Court Room-2(CLARIFICATION)

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 67/CHNY/2025	-	[A] VIRUDHUNAGAR HINDU THOLAN	G.BASKAR	
2	ITA 1943/CHNY/2025	-	[A] VIRUDHUNAGAR HINDU THOLAN	G.BASKAR	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.S.R.Raghunatha,AM

CAUSE LIST OF C BENCH FOR 30-JULY-2025 (WEDNESDAY) Court Room-4(PART HEARD)

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 3101/CHNY/2017	2014-15	[A] SHRI RAVICHANDRA MANNAR NIDU (RM)		RM

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri. S.S.Viswanethra Ravi,JM & Hon'ble Shri.Jagadish, AM

CAUSE LIST OF C BENCH FOR 30-JULY-2025 (WEDNESDAY) Court Room-3 (PART HEARD)

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2786/CHNY/2024	2014-15	[D] ACQUEON TECHNOLOGIES PRIVATE LIMITED		
2	CO 7/CHNY/2025	2014-15	[A] ACQUEON TECHNOLOGIES PRIVATE LIMITED		

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
Drawing and Disbursing Officer



आयकर अपीलुीय अधलकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 29-JULY-2025 (TUESDAY)
 BEFORE HON'BLE GEORGE GEORGE.K, VICE PRESIDENT
 AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER
 IN COURT ROOM 1 (Part-Heard)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1580/CHNY/2025	2011-12	[A] SAMPATHU GOWRILAKSMI		DBC
2	ITA 1581/CHNY/2025	2011-12	[A] SINGARAVELU RAJARAJAN		DBC
3	ITA 1582/CHNY/2025	2017-18	[A] SAGOTHARA VAZHUVU PANI		DBC

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_1

Meeting number :-2640 936 4081



आयकर अपीलुीय अधलकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 30-JULY-2025 (WEDNESDAY)
 BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
 AND HON'BLE JAGADISH, ACCOUNTANT MEMBER
 IN COURT ROOM 3 (PART-HEARD)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 9/CHNY/2024	2012-13	[A] ARMSTRONG INTERNATIONAL PRIVATE LIMITED	Vikram Vijayaraghavan	
2	ITA 1575/CHNY/2017	2008-09	[A] T.V.SUNDARAM IYENGAR & SONS PRIVATE LIMITED		
3	ITA 1984/CHNY/2024	2009-10	[A] JOYSON ANAND ABHISHEK SAFETY SYSTEMS PRIVATE LIMITED FORMALLY KNOWN AS		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :-2644 920 3834

[Signature]
 आहरण और वितरण अधिकारी,
 Drawing and Disbursing Officer
 आयकर अपीलुीय अधलकरण, चेन्नई पीठें, चेन्नई
 Income Tax Appellate Tribunal,
 Chennai Benches, Chennai
[Signature]



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 28-JULY-2025 (MONDAY)



Bench Will Not Function
 IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 3016/CHNY/2024	2013-14	[D] FLEXTRONICS TECHNOLOGIES INDIA PRIVATE		
2	CO 5/CHNY/2025	2013-14	[A] FLEXTRONICS TECHNOLOGIES INDIA PRIVATE		
3	IT(TP)A 11/CHNY/2025	2021-22	[A] MULTICOREWARE INDIA PVT. LTD. (TPC)	sl no. 1-11	
4	IT(TP)A 48/CHNY/2024	2020-21	[A] M/S. HYUNDAI WIA INDIA PVT. LTD. (TPC)	Adjourned	
5	ITA 1048/CHNY/2025	2017	[D] SRI SHANMUGAVEL MILLS PRIVATE LIMITED	+	
6	ITA 1515/CHNY/2025	2018-19	[A] NIHON TECHNOLOGY PRIVATE LIMITED	14/08/2025	
7	ITA 1516/CHNY/2025	2019-20	[A] NIHON TECHNOLOGY PRIVATE LIMITED		
8	ITA 1533/CHNY/2025	2018-19	[A] GOVINDARAJ KRISHNAMOORTHY		
9	ITA 1538/CHNY/2025	2015-16	[A] K. ROHIN KUMAR		
10	ITA 1559/CHNY/2025	2012-13	[A] NARESH KUMAR JAIN		
11	ITA 1499/CHNY/2025	2017-18	[A] K.S. VENUGOPAL (SMC)		

197V
 आहरण और वितरण अधिकारी,
 Drawing and Disbursing Officer
 आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
 Income Tax Appellate Tribunal,
 Chennai Benches, Chennai

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आयकर अपीलिय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 29-JULY-2025 (TUESDAY)

BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER

Bench Will Not Function

IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 51/CHNY/2024	2020-21	[A] M/S. KOMATSU INDIA PVT. LTD. (TPC)		
2	IT(TP)A 71/CHNY/2024	2014-15	[A] M/S. KOMATSU INDIA PVT. LTD. (TPC)		
3	IT(TP)A 72/CHNY/2024	2015-16	[A] M/S. KOMATSU INDIA PVT. LTD.		2200 1-11
4	ITA 3042/CHNY/2024	2012-13	[D] KOMATSU INDIA PRIVATE LIMITED		Adjoined
5	ITA 3043/CHNY/2024	2013-14	[D] KOMATSU INDIA PRIVATE LIMITED		P
6	ITA 3044/CHNY/2024	2014-15	[D] KOMATSU INDIA PRIVATE LIMITED		21/08/2025
7	CO 8/CHNY/2024	2012-13	[A] MS. FIVES INDIA ENGINEERING AND PROJECTS	SP Chidambaram	
8	ITA 1542/CHNY/2023	2012-13	[D] MS. FIVES INDIA ENGINEERING AND PROJECTS	SP Chidambaram	
9	IT(TP)A 121/CHNY/2024	2021-22	[A] M/S. POCLAIN HYDRAULIS PVT. LTD. (TPC)		(TPC)
10	IT(TP)A 125/CHNY/2024	2021-22	[A] ADP INDIA PRIVATE LIMITED (TPC)	Sandeep Bagmar	(TPC)
11	IT(TP)A 126/CHNY/2024	2021-22	[A] KEB HANA BANK (TPC)	Monika	(TPC)

आहरण और वितरण अधिकारी
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलौय अधीकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 30-JULY-2025 (WEDNESDAY)

Bench Will Nöt Fuction
 IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1174/CHNY/2024	2015-16	[D] CATERPILLAR INDIA PRIVATE LIMITED		
2	ITA 718/CHNY/2023	2016-17	[D] M/S. CATERPILLAR INDIA PVT. LTD		
3	IT(TP)A 12/CHNY/2024	2015-16	[A] CATERPILLAR INDIA PRIVATE LIMITEDQ (TPC)		(TPC)
4	IT(TP)A 43/CHNY/2023	2016-17	[A] CATERPILLAR INDIA PRIVATE LIMITED		
5	IT(TP)A 127/CHNY/2024	2021-22	[A] TURBO ENERGY PVT. LTD. (TPC)	Vikaram Vijayaraghavan	(TPC)
6	IT(TP)A 102/CHNY/2024	2021-22	[A] C.H. ROBINSON WORLDWIDE FREIGHT INDIA PVT. LTD. (TPC)	Sh no 1-14	(TPC)
7	IT(TP)A 63/CHNY/2024	2020-21	[A] C.H. ROBINSON WORLDWIDE FREIGHT INDIA PVT. LTD. (TPC)	Adj. sumet	(TPC)
8	ITA 2533/CHNY/2024	AY 2020-21	[A] C H ROBINSON WORLDWIDE FREIGHT INDIA PRIVATE LIMITED	p	
9	IT(TP)A 135/CHNY/2024	2021-22	[A] RANSTAD INDIA PRIVATE LIMITED (TPC)	28/08/2025	(TPC)
10	IT(TP)A 8/CHNY/2025	2019-20	[A] M/S. REDINGTON DISTRIBUTION PTE. LTD. (TPC)		(TPC)
11	IT(TP)A 9/CHNY/2025	2022-23	[A] M/S. REDINGTON DISTRIBUTION PTE. LTD. (TPC)		(TPC)
12	IT(TP)A 12/CHNY/2025	2022-23	[A] ABAN SINGAPORE PTE LIMITED (TPC)		
13	ITA 1380/CHNY/2025	2013-14	[A] ABAN OFFSHORE LIMITED		
14	ITA 1381/CHNY/2025	2017-18	[A] ABAN OFFSHORE LIMITED		

आहरण और वितरण अधिकारी,
 Drawing and Disbursing Officer
 आयकर अपीलौय अधीकरण, चेन्नै पीठें, चेन्नै
 Income Tax Appellate Tribunal,
 Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 31-JULY-2025 (THURSDAY)

Bench Will Not Function

IN COURT ROOM 2



Sl. No.	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 762/CHNY/2022	2018-2019	[A] FRESHWORKS INC	Sl. No. 01 to 12 Ad. J. turned to 01/09/2025	
2	ITA 763/CHNY/2022	2019-2020	[A] FRESHWORKS INC		
3	ITA 952/CHNY/2023	2020-21	[A] FRESHWORKS INC.		
4	CO 8/CHNY/2025	2013-14	[A] PHARMAZELL INDIA PRIVATE LIMITED	Vikaram Vijaraghavan	
5	ITA 3155/CHNY/2024	2014-15	[D] PHARMAZELL VIZAG PRIVATE LIMITED	Vikaram Vijaraghavan	
6	ITA 3154/CHNY/2024	2013-14	[D] PHARMAZELL VIZAG PRIVATE LIMITED	Vikaram Vijaraghavan	
7	CO 9/CHNY/2025	2014-15	[A] PHARMAZELL INDIA PRIVATE LIMITED	Vikaram Vijaraghavan	
8	IT(TP)A 99/CHNY/2024	2021-22	[A] M/S. TRANS UNION GLOBAL TECHNOLOGY CENTER LLP (TPC)		(TPC)
9	IT(TP)A 111/CHNY/2024	2021-22	[A] M/S. ZF RANE AUTOMOTIVE INDIA PVT. LTD. (TPC)	SP Chidambaram	(TPC)
10	ITA 2305/CHNY/2024	2020-21	[A] M/S. BANNARI AMMAN SUGARS LTD.		
11	IT(TP)A 136/CHNY/2024	2021-22	[A] M/S. EXPLEO SOLUTIONS LTD. (TPC)	Vikaram Vijaraghavan	(TPC)
12	IT(TP)A 10/CHNY/2025	2017-18	[A] FAST FORWARD LOGISTICS PRIVATE LIMITED (TPC)		(TPC)

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
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